

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 45/AM13
HELD ON 06.02.2013
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 45/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 06.02.2013 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 44/AM13 held on 01.02.2013.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-219	NC No.: 45/AM13 Dated: 06.02.2013	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date

01/87/50/197/AM11/DES-VII	04/24/40/127/AM11	0410116566 dated 24.08.2010
01/87/50/205/AM11/DES-VII	04/24/40/144/AM11	0410116984 dated 06.09.2010
01/87/50/206/AM11/DES-VII	04/24/40/152/AM11	0410116993 dated 06.09.2010
01/87/50/198/AM11/DES-VII	04/24/40/125/AM11	0410116567 dated 24.08.2010
01/87/50/521/AM11/DES-VII	04/24/40/339/AM11	0410122663 dated 21.03.2011

Request: Review of NC's decision taken by NC in its Meeting No. 10/AM12
against five advance authorizations.

held on 08.06.2011

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.03.2012. This was followed by Reminders to D/o C&PC on 10.10.2012 and 12.12.2012 for furnishing comments expeditiously. Comments are still awaited from D/o C&PC. Hence, it was decided to issue another Reminder to Shri Sanjeev Kumar, Dy. Secretary (D/o C&PC) for furnishing comments expeditiously.

Deferred for three weeks.

Case No. A-220	NC No.: 45/AM13 Dated: 06.02.2013	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/244/AM10/DES-VII	04/24/40/88/AM10	0410108652 dated 19.10.2009
01/87/50/534/AM11/DES-VII	04/24/40/353/AM11	0410122928 dated 25.03.2011
01/87/50/62/AM12/DES-VII	04/24/40/56/AM12	0410124442 dated 27.05.2011

Request: **Enhancement in the quantity of Import Items.**

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.03.2012. This was followed by Reminders to D/o C&PC on 10.10.2012 and 12.12.2012 for furnishing comments expeditiously. Comments are still awaited from D/o C&PC. Hence, it was decided to issue another Reminder to Shri Sanjeev Kumar, Dy. Secretary (D/o C&PC) for furnishing comments expeditiously.

Deferred for three weeks.

Case No. A-221	CHIRAG PACK (INDIA) PVT. LTD.	HQ F. No. 01/87/050/00201/AM12/DES-VII	Status: Approved
NC No.: 45/AM13 Dated: 06.02.2013	Adv. Lic. No. 0310642777 dated 18.07.2011	RLA F. No. 03/94/040/00333/AM12	

Request: **Amendment in the description and enhancement in the quantity of Import**

Item No. 5.

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/96/2011-PC.II dated 27.12.2012, the Committee decided to amend the description of Import Item No. 5 with the enhanced quantity as under:

IMPORT ITEM No. 5	QTY
Lacquer/Paints	0.400 kg

Case No. A-222	RAYCHEM RPG (P) LTD.	HQ F. No. 01/87/050/00412/AM04/DES-VII	Status: Deferred
NC No.: 45/AM13 Dated: 06.02.2013	Adv. Lic. No. 0310234299 dated 03.11.2003	RLA F. No. 03/24/040/01510/AM04	

Request: **Amendment in the description of Export Product and Import Items**

Decision: A D/L No. 46011/18/2008-PC.II dated 07.01.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.01.2013 giving 15 days time for submission of information. Reply awaited from the firm.

Deferred for three weeks.

Case No. A-223	HAMILTON HOUSEWARES PVT. LTD.	HQ F. No. 01/87/050/00490/AM11/DES-VII	Status: Deferred
NC No.: 45/AM13 Dated: 06.02.2013	Adv. Lic. No. 0310619147 dated 03.03.2011	RLA F. No. 03/94/040/00890/AM11	

Request: **Amendment in the adhoc norms fixed by Norms Committee.**

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.02.2013. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-224	SABIC INNOVATIVE PLASTICS INDIA PVT. LTD.	HQ F. No. 01/87/050/00378/AM12/DES-VII	Status: Deferred
NC No.: 45/AM13 Dated: 06.02.2013	Adv. Lic. No. 3410032934 dated 12.01.2012	RLA F. No. 34/24/040/00041/AM12	

Request: **Fixation of adhoc norms for the export product “PC / ABS Alloy”.**

Decision: A copy of Representation has been forwarded to D/o C&PC on 10.01.2013. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-225	GEM POLYTECH INDUSTRIES PVT. LTD.	HQ F. No. 01/87/050/00363/AM12/DES-VII	Status: Deferred
NC No.: 45/AM13 Dated: 06.02.2013	Adv. Lic. No. 0210172425 dated 13.01.2012	RLA F. No. 02/24/040/00187/AM12	

Request: Fixation of adhoc norms for the export product “Silane Grafted, Crafted Master Batch and Polyethylene Masterbatch”.

Decision: A copy of Representation has been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.

Deferred for two weeks.

ONLINE CASES

1	Case No.:14/37/87-ALC1/2012	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00312/AM13/	RLA File :17/24/040/00036/AM12/	Lic.No/Date:1710004538	Defer Date:20.02.2013

Decision: A copy of application has been forwarded to D/o C&PC on 07.12.2012. Comments of D/o C&PC are awaited.

2	Case No.:7/41/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00316/AM12/	RLA File :02/24/040/00157/AM12/	Lic.No/Date:0210170358 08.12.2011	Defer Date:27.02.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.06.2012. Comments of D/o C&PC are still awaited. Hence, it was decided to issue Reminder to D/o C&PC for furnishing comments expeditiously.			

3	Case No.:2/10/84-ALC3/2012	Party Name:KARAM MALTIPACK PVT. LTD.,	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/84/050/00053/AM13/	RLA File :24/24/040/00004/AM13/	Lic.No/Date:2410036449 29.05.2012	Defer Date:27.02.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.10.2012. Comments of D/o C&PC are still awaited. Hence, it was decided to issue Reminder to D/o C&PC for furnishing comments expeditiously.			

4	Case No.:3/21/87-ALC1/2012	Party Name:ITS COATINGS, PVT LTD	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00145/AM13/	RLA File :03/94/040/00239/AM13/	Lic.No/Date:0310699813 26.06.2012	Defer Date:27.02.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 02.01.2013. Comments of D/o C&PC are still awaited. Hence, it was decided to issue Reminder to D/o C&PC for furnishing comments expeditiously.			

5	Case No.:12/22/87-ALC1/2012	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00184/AM13/	RLA File :30/24/040/00013/AM13/	Lic.No/Date:3010087078 26.06.2012	Defer Date:20.02.2013

Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 31.01.2013. Comments of DIPP are awaited.

6	Case No.:5/35/87-ALC1/2012	Party Name:HLL LIFECARE LIMITED	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00293/AM13/	RLA File :53/24/040/00005/AM13/	Lic.No/Date:5310015321 06.07.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 07.12.2012. Comments of D/o C&PC are awaited.			

7	Case No.:2/35/87-ALC1/2012	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00290/AM13/	RLA File :02/24/040/00064/AM13/	Lic.No/Date:0210179533 09.07.2012	Defer Date:27.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 07.12.2012. Further, a copy of Amendment Sheet received from RLA, Kolkata has also been forwarded to D/o C&PC on 28.01.2013. Comments of D/o C&PC are awaited.			

8	Case No.:26/21/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00168/AM13/	RLA File :03/95/040/00245/AM13/	Lic.No/Date:0310701392 10.07.2012	Defer Date:20.02.2013
	Decision: A D/L was issued by DIPP to firm on 01.01.2013. This was followed by Reminder from DGFT on 10.01.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:3/26/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00216/AM13/	RLA File :09/24/040/00178/AM13/	Lic.No/Date:0910053234 12.07.2012	Defer Date:27.02.2013

9	Decision: A D/L No. 46011/106/2011-PC.II dated 09.11.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 12.12.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.
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10	Case No.:9/23/87-ALC1/2012	Party Name: COSMO FILMS LTD	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00203/AM13/	RLA File :03/94/040/00316/AM13/	Lic.No/Date:0310703670 31.07.2012	Defer Date:20.02.2013
	Decision: A D/L No. 46011/17/2004-PC.II dated 05.11.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 27.12.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

11	Case No.:5/23/87-ALC1/2012	Party Name:DHUPAR CHEMICALS PVT.LTD	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00199/AM13/	RLA File :06/21/040/00006/AM13/	Lic.No/Date:0610028283 03.08.2012	Defer Date:27.02.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.01.2013. Comments of D/o C&PC are awaited.			

	Case No.:3/29/87-ALC1/2012	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Approved
	HQ File :01/87/050/00241/AM13/	RLA File :34/24/040/00136/AM13/	Lic.No/Date:3410034932 22.08.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39042290	63/0- PVC FLAME RETARDANT LOW SMOKE COMPOUND	400000.000	K.G	38567200.00	688700.00 US Dollars
				Total	38,567,200.00	688,700.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39041090	POLY VINYL CHLORIDE (PVC) (Raw Material)	180000.000	K.G	13,104,000.00	234,000.00 US Dollars	3,642,912.00	Qty
2	29173990	TRI OCTYL TRIMELLITATE (TOTM) (Raw Material)	100000.000	K.G	14,840,000.00	265,000.00 US Dollars	4,125,520.00	Qty
3	28183000	ALUMINIUM HYDROXIDE (Raw Material)	80000.000	K.G	5,376,000.00	96,000.00 US Dollars	1,494,528.00	Qty
				Total	33,320,000.00	595,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/80/2010-PC.II dated 28.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Flame Retardant Low Smoke Compound	1 kg	1. PVC Resin	0.450 kg
		2. Tri Octyl Trimellitate (TOTM)	0.250 kg
		3. Aluminium Hydroxide	0.200 kg

13	Case No.: 8/29/87-ALC1/2012	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00246/AM13/	RLA File :03/94/040/00379/AM13/	Lic.No/Date:0310707260 31.08.2012	Defer Date:27.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 11.10.2012. Comments of D/o C&PC are still awaited. Hence, it was decided to issue Reminder to D/o C&PC for furnishing comments expeditiously.			

14	Case No.: 4/33/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00274/AM13/	RLA File :09/24/040/00293/AM13/	Lic.No/Date:0910053844 17.09.2012	Defer Date:20.02.2013
	Decision: A D/L No. 46011/106/2011-PC.II dated 05.12.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.01.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

15	Case No.: 3/27/87-ALC1/2012	Party Name:SOLVA Y SPECIALITIES INDIA PVT.LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00229/AM13/	RLA File :03/95/040/00158/AM13/	Lic.No/Date:0310709797 20.09.2012	Defer Date:20.02.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 16.01.2013. Comments of D/o C&PC are awaited.			

16	Case No.: 4/30/87-ALC1/2012	Party Name:SHRIRAM SEPL COMPOSITES PVT LTD	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00251/AM13/	RLA File :04/24/040/00125/AM13/	Lic.No/Date:0410140092 28.09.2012	Defer Date:20.02.2013
	Decision: A D/L No. 46011/125/2012-PC.II dated 10.12.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 10.01.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

17	Case No.:2/33/87-ALC1/2012	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00272/AM13/	RLA File :05/24/040/00229/AM13/	Lic.No/Date:0510336112 28.09.2012	Defer Date:20.02.2013
	Decision: A D/L dated 15.01.2013 was issued by DIPP to firm. This was followed by Reminder from DGFT on 29.01.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

18	Case No.:4/32/87-ALC1/2012	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00265/AM13/	RLA File :02/24/040/00109/AM13/	Lic.No/Date:0210183332 17.10.2012	Defer Date:20.02.2013
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 01.01.2013. Comments of DIPP are awaited.			

19	Case No.:2/40/87-ALC1/2012	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00329/AM13/	RLA File :03/94/040/00585/AM13/	Lic.No/Date:0310712954 17.10.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2012. Comments of D/o C&PC are awaited.			

	Case No.:18/37/87-ALC1/2012	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Approved
	HQ File :01/87/050/00316/AM13/	RLA File :03/95/040/00525/AM13/	Lic.No/Date:0310713123 18.10.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>	
1	40059990	63/0- Thermoplastic Elastomer G 70A 11 66184	33000.000	K.G	4620000.00	89103.00 US Dollars	
2	40059990	63/0- Thermoplastic Elastomer G 35A 11 14009	11000.000	K.G	1694000.00	32671.00 US Dollars	
3	40059990	63/0- Thermoplastic Elastomer G 50A 41 67070	5000.000	K.G	890000.00	17165.00 US Dollars	
4	40059990	63/0- Thermoplastic Elastomer TES 85A 11 17453	2500.000	K.G	255000.00	4918.00 US Dollars	
5	40059990	63/0- Thermoplastic Elastomer TES 25A 41 21125	5000.000	K.G	1470000.00	28351.00 US Dollars	
6	40059990	63/0- Thermoplastic Elastomer G 60A 11 54760	1000.000	K.G	160000.00	3086.00 US Dollars	
7	40059990	63/0- Thermoplastic Elastomer G 70A 41 58370	2000.000	K.G	366000.00	7059.00 US Dollars	
8	40059990	63/0- Thermoplastic Elastomer G 70A 11 60095	1500.000	K.G	292500.00	5641.00 US Dollars	
				Total	9,747,500.00	187,994.00	

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40029990	Styrene Ethylene Butadine Styrene. Calprene 501/ Calprene 6120/Calprene 6170/ Taipol 3201/ Taipol 3206/Taipol 6150/ Taipol 6151/ Globalprene 9550/Globalprene 9551/ Septon 4033/Septon 4055.	18566.000	K.G	3,924,852.40	74,264.00 US Dollars	1,143,715.99	Qty
2	27101960	White Oil Lily-100/ W.O.350P White Mineral Oil	22682.000	K.G	2,097,801.48	39,693.50 US Dollars	661,257.00	Qty

3	39021000	Polypropylene Polypropylene	11013.000	K.G	989,463.00	18,722.10 US Dollars	228,383.99	Qty
4	38123090	Additives Antioxidant	145.000	K.G	45,979.50	870.00 US Dollars	12,006.00	Qty
5	25309030	Omya Calcium Carbonate/Calcite	10424.000	K.G	82,636.26	1,563.60 US Dollars	19,074.00	Qty
				Total	7,140,732.64	135,113.20		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/62/2010-PC.II dated 11.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Thermoplastic Elastomer G70A 11 66184	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.301 kg
		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.301 kg
		3. Polypropylene Granules	0.226 kg
		4. Additives	0.002 kg
		5. Omya 02 OJ – Calcium Carbonate	0.200 kg
2. Thermoplastic Elastomer G 35A 11 14009	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.264 kg
		2. White Oil Lily – 100 / W.O.350P White Mineral	0.438 kg

			Oil	
			3. Polypropylene Granules	0.089 kg
			4. Additives	0.002 kg
			5. Omya 02 OJ – Calcium Carbonate	0.237 kg
3.	Thermoplastic Elastomer G 50A 41 67070	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.373 kg
			2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.496 kg
			3. Polypropylene Granules	0.158 kg
			4. Additives	0.003 kg
4.	Thermoplastic Elastomer TES 85A 11 17453	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.258 kg
			2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.206 kg
			3. Polypropylene Granules	0.216 kg
			4. Additives	0.002 kg
			5. Omya 02 OJ – Calcium Carbonate	0.348 kg
5.	Thermoplastic	1 kg	1. Styrene Ethylene Butadine	0.35535 kg

Elastomer TES 25 A 41 21125		Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	
		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.5974 kg
		3. Polypropylene Granules	0.0721 kg
		4. Additives	0.00515 kg
6. Thermoplastic Elastomer G 60A 11 54760	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.340 kg
		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.389 kg
		3. Polypropylene Granules	0.120 kg
		4. Additives	0.002 kg
		5. Omya 02 OJ – Calcium Carbonate	0.179 kg
7. Thermoplastic Elastomer G 70A 41 58370	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.329 kg
		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.474 kg
		3. Polypropylene Granules	0.225 kg

8. Thermoplastic Elastomer G 70A 11 60095	1 kg	4. Additives	0.002 kg
		1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151/Globalprene 9550/Globalprene 9551/Septon 4033/Septon 4055	0.297 kg
		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.408 kg
		3. Polypropylene Granules	0.210 kg
		4. Additives	0.003 kg
		5. Omya 02 OJ – Calcium Carbonate	0.112 kg

Case No.:3/40/87-ALC1/2012	Party Name:GUARNIFLON INDIA PVT.LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Approved			
HQ File :01/87/050/00330/AM13/	RLA File :03/94/040/00609/AM13/	Lic.No/Date:0310713327 22.10.2012	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39209999	63/0- Poly Tetra Fluoro Ethylene (PTFE) Products : PTFE Extruded Rods & Tubes (39169090) PTFE Moulded / Skived Sheets, Billets, Tapes, Films & Rolls (39209999) PTFE Pieces (39046100)	980.000	M.T	708400000.00	12650000.00 US Dollars
				Total	708,400,000.00	12,650,000.00

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39046100	Poly Tetra Fluoro Ethylene (PTFE) Powder Raw Material	1000.000	M.T	616,000,000.00	11,000,000.00 US Dollars	159,297,600.00	Qty
				Total	616,000,000.00	11,000,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/62/2010-PC.II dated 28.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Tetra Ethylene Products, Skived Sheets, Tapes & Films Moulded Billets & Sheets, Extruded Rods & Tubes, PTFE Pieces	1 kg	Poly Tetra Fluoro Ethylene (PTFE) Powder/Resin	1.02 kg

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Case No.:8/33/87-ALC1/2012	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
HQ File :01/87/050/00278/AM13/	RLA File :24/24/040/00012/AM13/	Lic.No/Date:2410037573 25.10.2012	Defer Date:27.02.2013
Decision: A copy of application has been forwarded to D/o C&PC on 08.11.2013 and 28.01.2013. Comments of D/o C&PC are awaited.			

Case No.:8/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
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23	HQ File :01/87/050/00335/AM13/	RLA File :03/94/040/00658/AM13/	Lic.No/Date:0310713837 30.10.2012	Defer Date:20.02.2013
Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2012. Comments of D/o C&PC are awaited.				

24	Case No.:9/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00336/AM13/	RLA File :03/94/040/00660/AM13/	Lic.No/Date:0310713852 30.10.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2012. Comments of D/o C&PC are awaited.			

25	Case No.:10/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00337/AM13/	RLA File :03/94/040/00673/AM13/	Lic.No/Date:0310714272 05.11.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2012. Comments of D/o C&PC are awaited.			

26	Case No.:15/40/87-ALC1/2012	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00342/AM13/	RLA File :03/95/040/00489/AM13/	Lic.No/Date:0310714507 07.11.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2012. Comments of D/o C&PC are awaited.			

	Case No.:16/40/87-ALC1/2012	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00343/AM13/	RLA File :03/95/040/00597/AM13/	Lic.No/Date:0310714596 07.11.2012	Defer Date:27.02.2013

27			07.11.2012	
	Decision: A copy of application has been forwarded to DIPP on 28.12.2012. However, Technical Representative of D/o C&PC stated that the Export Product pertains to Rubber Group. Hence, it was decided to forward a copy of application to D/o C&PC for their comments.			

28	Case No.: 4/40/87-ALC1/2012	Party Name:GRP LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00331/AM13/	RLA File :03/94/040/00627/AM13/	Lic.No/Date:0310714644 08.11.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to DIPP on 28.12.2012. Comments of DIPP are awaited.			

29	Case No.: 3/42/87-ALC1/2012	Party Name:RALLIS INDIA LIMITED	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00351/AM13/	RLA File :03/95/040/00354/AM13/	Lic.No/Date:0310714781 09.11.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 10.01.2013. Comments of D/o C&PC are awaited.			

30	Case No.: 7/40/87-ALC1/2012	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00334/AM13/	RLA File :03/94/040/00652/AM13/	Lic.No/Date:0310714895 12.11.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to DIPP on 28.12.2012. Comments of DIPP are awaited.			

31	Case No.: 11/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00338/AM13/	RLA File :03/94/040/00703/AM13/	Lic.No/Date:0310714936 12.11.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2012. Comments of D/o C&PC are awaited.			

32	Case No.:12/40/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00339/AM13/	RLA File :03/94/040/00704/AM13/	Lic.No/Date:0310714937 12.11.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2012. Comments of D/o C&PC are awaited.			

Case No.:13/40/87-ALC1/2012	Party Name:DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Approved					
HQ File :01/87/050/00340/AM13/	RLA File :03/94/040/00710/AM13/	Lic.No/Date:0310714940 12.11.2012	Defer Date:					
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39072010	62/0- Polyether Polyol (VORALAST GB 397 Polyol) (SHPOL GB 397 OH)	500.000	M.T	85250000.00	1550000.00 US Dollars		
				Total	85,250,000.00	1,550,000.00		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
		Catalyst-						

1	38159000	TRIETHYLENEDIAMINE (33%) in Monoethylene-DABCO EG	9500.000	K.G	2,258,150.00	41,057.00 US Dollars	651,521.44	Value & Qty
2	39072090	Base Polyol-Poly propylene glycol based polyol- VORANOL CP6001 POLYOL	100000.000	K.G	13,667,000.00	248,491.00 US Dollars	3,943,202.84	Value & Qty
3	39072090	Base Polyol-Poly propylene glycol based polyol-VORANPOL EP1900 POLYOL	339500.000	K.G	40,835,060.00	742,456.00 US Dollars	11,781,731.51	Value & Qty
4	40022000	Catalyst-Liquid PolyButandiene (Lithene N4-9000)	10000.000	K.G	6,738,900.00	122,525.00 US Dollars	1,944,307.43	Value & Qty
				Total	63,499,110.00	1,154,529.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/105/2011-PC.II dated 11.01.2013, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyether Polyol (Voralast GB 397 Polyol) Shpol GB-397 OH)	1 kg	1. Catalyst – Triethylendiamine (33%) Monoethylene – DABCOEG	0.019 kg
		2. Base Polyol-Poly propylene glycol based polyol – Voranol CP6001 Polyol	0.0200 kg
		3. Base Polyol – Poly propylene glycol based Polyol – Voranpol EP 1900 Polyol	0.679 kg
		4. Catalyst – Liquid Polybutandiene (Lithene N4-9000)	0.0200 kg

34	Case No.:18/40/87-ALC1/2012	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00345/AM13/	RLA File :03/94/040/00649/AM13/	Lic.No/Date:0310714898 12.11.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to DIPP on 28.12.2012. Comments of DIPP are awaited.			

35	Case No.:17/40/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00344/AM13/	RLA File :03/95/040/00622/AM13/	Lic.No/Date:0310715541 22.11.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to DIPP on 28.12.2012. Comments of DIPP are awaited.			

36	Case No.:3/39/87-ALC1/2012	Party Name:FORMULATED POLYMERS LIMITED	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00321/AM13/	RLA File :04/24/040/00133/AM13/	Lic.No/Date:0410141375 29.11.2012	Defer Date:20.02.2013
	Decision: A D/L No. 46011/131/2012-PC.II dated 09.01.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.01.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

37	Case No.:14/40/87-ALC1/2012	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00341/AM13/	RLA File :03/95/040/00382/AM13/	Lic.No/Date:0310716021 30.11.2012	Defer Date:27.02.2013

Decision: A copy of application has been forwarded to D/o C&PC on 28.12.2012. Comments of D/o C&PC are awaited.

38	Case No.: 6/45/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00401/AM13/	RLA File :31/83/040/00147/AM13/	Lic.No/Date:3110056372 30.11.2012	Defer Date:27.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 30.01.2013. Comments of D/o C&PC are awaited.			

39	Case No.: 2/39/87-ALC1/2012	Party Name:PUSHKAR IMPEX PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00320/AM13/	RLA File :02/24/040/00139/AM13/	Lic.No/Date:0210184064 04.12.2012	Defer Date:20.02.2013
	Decision: A D/L No. 46011/132/2012-PC.II dated 09.01.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.01.2013 giving 15 days time for submission of information. Reply awaited from the firm.			

40	Case No.: 1/42/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00349/AM13/	RLA File :03/95/040/00154/AM13/	Lic.No/Date:0310716767 10.12.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 10.01.2013. Comments of D/o C&PC are awaited.			

41	Case No.: 2/42/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00350/AM13/	RLA File :03/95/040/00168/AM13/	Lic.No/Date:0310716769 10.12.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 10.01.2013. Comments of D/o C&PC are awaited.			

42	Case No.:1/39/87-ALC1/2012	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00319/AM13/	RLA File :34/24/040/00201/AM13/	Lic.No/Date:3410035632 11.12.2012	Defer Date:20.02.2013
	Decision: RLA, Baroda has been requested through e-mail on 04.01.2013 and 29.01.2013 for furnishing application expeditiously. Application still awaited from RLA, Baroda.			

43	Case No.:4/42/87-ALC1/2012	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00352/AM13/	RLA File :03/95/040/00559/AM13/	Lic.No/Date:0310716935 11.12.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 10.01.2013. Comments of D/o C&PC are awaited.			

44	Case No.:5/42/87-ALC1/2012	Party Name:POWER ADDITIVES.	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00353/AM13/	RLA File :03/95/040/00689/AM13/	Lic.No/Date:0310717137 13.12.2012	Defer Date:20.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 10.01.2013. Comments of D/o C&PC are awaited.			

	Case No.:5/45/87-ALC1/2012	Party Name:ALOK MASTERBATCHES LTD.,	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Approved
	HQ File :01/87/050/00400/AM13/	RLA File :05/23/040/00384/AM13/	Lic.No/Date:0510341742 27.12.2012	Defer Date:
	Application: Request is for adhoc norms for following:			

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39039090	63/0- FILLER MASTERBATCH - FMBA GPPS 105, CONTAINING: a) GPPS contents 45% = 7650 Kgs b) Filler / Calcium Carbonate contents 55% = 9350 Kgs	17000.000	K.G	1336500.00	24300.00 US Dollars
				Total	1,336,500.00	24,300.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39031990	General Purpose Polystyrene Granules (GPPS)	7803.000	K.G	1,072,912.00	19,507.50 US Dollars	247,645.00	Qty
2	28365000	Filler / Calcium Carbonate	9537.000	K.G	83,926.00	1,525.92 US Dollars	21,913.00	Qty
				Total	1,156,838.00	21,033.42		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 10/87-ALC1/2012 dated 20.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filler Masterbatch – FMBA GPPS 105 (containing 45+/-1% GPPS and 55+/-1% Calcium Carbonate)	1 kg	1. General Purpose Polystyrene Granules	0.459 kg
		2. Filler/ Calcium Carbonate	0.561 kg

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Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:27.02.2013

Decision: A copy of application has been forwarded to D/o C&PC on 31.01.2013. Comments of D/o C&PC are awaited.

47	Case No.: 4/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Deferred
	HQ File :01/87/050/00399/AM13/	RLA File :03/95/040/00794/AM13/	Lic.No/Date:0310719764 08.01.2013	Defer Date:27.02.2013
	Decision: A copy of application has been forwarded to D/o C&PC on 31.01.2013. Comments of D/o C&PC are awaited.			

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Case No.: 1/45/87-ALC1/2012	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Approved					
HQ File :01/87/050/00396/AM13/	RLA File :52/24/040/00044/AM13/	Lic.No/Date:5210039382 23.01.2013	Defer Date:					
Application: Request is for adhoc norms for following:								
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>		
1	39204900	63/0- PVC FOOD GRADE FLEXIBLE FILM, (ANTISTATIC/TRANSPARENT, COLOURED/NOT COLOURED, PRINTED/NOT PRINTED).	300000.000	K.G	43880000.00	800000.00 US Dollars		
				Total	43,880,000.00	800,000.00		
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	286620.000	K.G	20,437,439.00	372,606.00 US Dollars	5,518,109.00	Value & Qty
2	38123010	TIN STABILIZER	10410.000	K.G	7,708,345.00	140,535.00 US Dollars	2,081,253.00	Value & Qty

3	39039090	PVC PROCESSING AID	4530.000	K.G	993,882.00	18,120.00 US Dollars	268,348.00	Value & Qty
4	39039090	PVC IMPACT MODIFIER	27510.000	K.G	6,111,113.00	111,415.00 US Dollars	1,650,001.00	Value & Qty
5	29173920	DIOCTYL PHTHALATE	6090.000	K.G	634,669.00	11,571.00 US Dollars	171,361.00	Value & Qty
				Total	35,885,448.00	654,247.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 2/87-ALC1/2011 dated 15.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Food Grade Flexible Film (Antistatic/Transparent, Coloured/Not Coloured, Printed/Not Printed)	1 kg	1. PVC Resin	0.9554 kg
		2. Tin Stabilizer	0.0347 kg
		3. PVC Processing Aid	0.0151 kg
		4. PVC Impact Modifier	0.0917 kg
		5. Di-Octyl Phthalate	0.0531 kg

Case No.:2/45/87-ALC1/2012	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:45/87-ALC1/2012 06.02.2013	Status: Approved
HQ File :01/87/050/00397/AM13/	RLA File :09/24/040/00485/AM13/	Lic.No/Date:0910054857 28.01.2013	Defer Date:

Application: Request is for adhoc norms for following:

ITCHS					FOB/FOR	FOB/FOR (in Currency of
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<i>Sl.No.</i>	<i>Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>Value (Rs.)</i>	<i>Value (in currency of realisation)</i>
1	39069090	62/0- FLOSPERSE 4005 [Sodium Polyacrylate Liquid Non volatile Solids 44 +/- 2%]	120000.000	K.G	7167600.00	132000.00 US Dollars
				Total	7,167,600.00	132,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29161100	Acrylic acid Liquid	36420.000	K.G	5,035,065.00	91,050.00 US Dollars	1,314,682.00	Value & Qty
2	28351090	Sodium Hypo phosphite	2160.000	K.G	298,620.00	5,400.00 US Dollars	77,971.00	Value & Qty
				Total	5,333,685.00	96,450.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 4/87-ALC1/2011 dated 04.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 4005 (Sodium Polyacrylate Liquid Non Volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid Liquid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0180 kg

Meeting ended with thanks to Chair and all participants.
